GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3749 ANSWERED ON:16.12.2011 PROGRAMME TO GENERATE INCOME FOR TRIBALS Kashyap Shri Virender;Thakur Shri Anurag Singh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Special Central Assistance under Tribal Sub-Plan being given to Below Poverty Line (BPL) families of Scheduled Tribes of Himachal Pradesh under the State Government programme to generate income has been discontinued by the Union Government:
- (b) if so, the details thereof;
- (c) whether the Government of Himachal Pradesh has requested the Union Government to restart the Central Assistance and approve the expenditure incurred under the said scheme;
- (d) if so, the details thereof; and
- (e) the time by which the said approval is likely to be granted?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a) & (b): Under programme of Special Central Assistance to Tribal Sub-Plan (SCA to TSP) funds are released to eligible proposals in line with the scheme guidelines received from 22 States including Himachal Pradesh. These funds are released for employment-cum-income generation activities of BPL ST families annually.
- (c) to (e): Under the programme of SCA to TSP, the State of Himachal Pradesh has been submitting the proposals conforming to guidelines and receiving the grants. During the last three years and the current year grants released to Himachal Pradesh under the programme are as below:

Year Amount (in lakh)
2008-09 1276.00
2009-10 1179.40
2010-11 1506.00